

ced by any party, they will certainly produce the documents that are available with them

**Increase in fatal clotting diseases among pill users**

\*72 SHRI JAGDISH BHATTACHARYYA Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether attention of the Government has been drawn to the fact that there is a seven-fold increase in serious and fatal clotting diseases among pill users as compared to non-users, and

(b) if so, the reaction of Government thereto?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR KARAN SINGH) (a) Some reports in the foreign press to this effect have come to Government's notice

(b) The natural incidence of thrombo-embolism is much less in India as in other tropical and African Countries, as compared to Western Countries. However, requisite precautions are taken in issuing oral contraceptives to the acceptors in our Family Planning programme.

SHRI JAGDISH BHATTACHARYYA I want to know what machinery the Government have to make sure that these pills which are so widely used are manufactured according to specifications and there is no chance of their being spurious before they are sent out for consumption

DR KARAN SINGH The general standards of supervision which go into the manufacture of any medicine in this country are also applicable to these pills and we have as yet no reason to presume that they are spurious

SHRI JAGDISH BHATTACHARYYA: I would also like to know what

remedial measures are provided for patients suffering from any ill effects from the use of the pills and also whether the pills are made available to all the health centres in the country

DR KARAN SINGH One important point which the Hon Member may be interested to know is that, in India, we are insisting that the pill should be given only on the prescription of a Medical Practitioner as a measure of abundant precaution so that there is no ill effect and if there is any ill effect, the only thing to do is to stop taking the pill

**Statement by US Secretary of State regarding alleged manufacture of Atom Bombs in India**

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\*73 SHRI BHOGENDRA JHA  
SHRI ARJUN SETHI

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether the US Secretary of State has recently attacked India regarding alleged manufacture of atom bombs by her, and

(b) if so, Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI YESHWANTRAO CHAVAN) (a) At the question answer session at Wyoming University on 4th February, 1976, the US Secretary of State was asked about his Government's policy regarding nuclear proliferation. He replied that his Government's policy was "to encourage all the words nuclear exporters to set up common standards that would govern the conditions under which nuclear technology is being exported so that countries cannot use peaceful nuclear technology which is acquired abroad, as India did, to develop nuclear explosives."

(b) India's position of principle on the question of peaceful nuclear expe-

ment is well-known and has been reiterated on appropriate occasions to the United States Government.

**SHRI BHOGENDRA JHA** It is correct, and it is good also, that we are sticking to our policy of using nuclear energy for peaceful purposes, and with that end in view, we have under taken that explosion. But now that the U S Secretary of State has openly criticised us for that as if we have violated some provision of the International Court, I want to know whether this pressure by the US Government is hindering our efforts at further steps on nuclear explosion for peaceful purposes. In reply to an Unstarred Question yesterday 'whether the second nuclear explosion for peaceful purposes is proposed to be made soon, the reply given was, 'The question will be considered when the need for a peaceful experiment is well established'. By itself, this is not objectionable. But here our apprehension is, because of certain criticisms or attack by the US Secretary, whether we are going to slow down our efforts at nuclear explosion. I want to know whether any protest has been sent by the Government of India to the US Government saying that the remarks of Dr Kissinger were objectionable and were misplaced with regard to India.

**SHRI YESHWANTRAO CHAVAN** Whether it was necessary for him to make a reference to India or not, is a different matter. But as far as our policy is concerned I think our policy is well known and has been explained by the Prime Minister herself. I do not think I need add to it. The point is that some of the countries which are exporting nuclear technology for energy purposes seem to be concerned about some of the rules and regulations about safeguards. I think, it was in this context that this reference was being made.

**AN HON MEMBER** Ostensibly.

**SHRI YESHWANTRAO CHAVAN:** Yes, ostensibly. But, it is known that they do not like what we are doing.

**SHRI BHOGENDRA JHA** If it had been so innocently or harmlessly said, I would not have taken the trouble of giving notice of a Question and troubling the Minister. We know that recently this very Dr Kissinger has openly stated that the US will pursue a policy where it will 'resist regionally, even by nuclear means, geared to the local situation' attempts by other countries. Use of nuclear bombs by his country has been justified by this very Dr Kissinger. We had a very sad experience when the nuclear-powered Enterprise came to the Bay of Bengal. We are surrounded by their Seventh Fleet in the South, and in the North also there is a nuclear vessel armed with atom bomb. Recently, we have come to know, Turkey, Iran, etc., are collaborating with Pakistan with this end in view. The US Government is using threatening words and says that India is misusing these things. May I know what gives encouragement to this Government to use these threatening words, whether some Ministers or the Government have given any understanding to the US Government that their attack will be so heeded by India that we would not proceed on the path of developing nuclear energy for peaceful purpose. Mr Ford has also said that he will pursue a policy of peace through strength. In such a situation, may I know whether any encouragement has been given to them by our Government?

**SHRI YESHWANTRAO CHAVAN:** We are clear about our own policy. What the other think or say about it, may be important to them, and we should listen to it very carefully or carelessly, whatever we would like to do. But what matters to me, to us and to the country is our own policy, which has been made very clear.

**SHRI BHAGWAT JHA AZAD:** For peaceful use of nuclear energy, we are being criticised off and on by the USA. The same Dr. Kissinger has threatened the world with nuclear war on a limited basis. May I know whether the Government of India have sent a protest to Dr. Kissinger for threatening the world with nuclear war. Secondly, I want to know whether they will ask from that gentleman whether he will use Asia or his own country for nuclear war experiment.

**SHRI YESHWANTRAO CHAVAN:** We cannot go on sending protests for any statement made anywhere. I see your feeling and I share it.

**SHRI G. VISWANATHAN:** I would like to know from the hon. Minister whether he is aware that our refusal to sign the non-proliferation treaty is being interpreted as a signal or sign of our decision to manufacture atom bombs. Is it in anyway going to pressurise our Government on the non proliferation treaty?

**SHRI YESHWANTRAO CHAVAN:** Nobody can pressurise the Government of India.

#### WRITTEN ANSWERS TO QUESTIONS

##### Enforcement of minimum wages to Agricultural labourers in States

\*61. **SHRI RAMAVATAR SHASTRI:** Will the Minister of LABOUR be pleased to state:

(a) whether Government have sent special directive to enforce minimum wages for agricultural labourers to all the States; and

(b) if so, what is the response of State Governments to it?

**THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY):** (a) In a conference held at New Delhi on the 19th July, 1975, the Labour Ministers of all States were requested to take effective steps for enforcement of

minimum wages for agricultural labourers besides revising such wages. This was followed up by a letter from the Union Labour Minister to all State Labour Ministers in August, 1975.

(b) Most of the State Governments have taken action.

##### Inflow of underground water at Bailadila Iron Ore Mine Complex

\*64. **SHRI C. K. CHANDRAPPAN:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Government could find out the reasons for the gushing inflow of underground water to the tunnel, which was under construction at Bailadila Iron Ore Mine Complex, resulting in complete stoppage of work for several months;

(b) whether Government have identified those who were responsible for defective geological survey and report, which resulted in this and action taken thereon;

(c) loss incurred by Government due to this; and

(d) when the tunnel is likely to be completed?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI CHANDRAJIT YADAV):** (a) and (b). Yes, Sir. Seepage of underground water into the tunnel was caused by poor and broken rock strata. Such a situation is encountered sometimes in tunnelling operations. Detailed drilling on the alignment of the tunnel had been undertaken by the National Mineral Development Corporation in advance. Subsequent studies by a panel of eminent experts also confirmed that the alignment adopted by the National Mineral Development Corporation was the best in the circumstances. The question of defective geological sur-